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| | parts, spare parts and accessories thereof. | 29. | All types of glassed and virtum tiles mosaic tiles, laminated sheets like sunmica, formica, etc. |
| 19. | Gramophones, record players, record changes and component parts, spare parts and accessories thereof and records and needles. | 30.(i) | Pile carpets. |
| | | (ii) | All varieties of woollen carpets not covered by item (i) above. |
| 20. | All electrical goods other than torches, torch cells and filament lighting bulbs. | 31. | Cement. |
| | | 32. | Paints |
| 21. | Vaccum flasks of all kinds (including thermoses, thermic jugs, ice buekets or boxes, urns and other domestic receptacles to keep food or beverages hot or cold) and refills thereof. | 33. | Country liquor. |
| | | 34. | Surgical instruments or parts of Industrial machinery. |
| | | 35. | Ivory articles. |
| 22. | Picric set sold as a single unit. | 36. | Aerated drinks |
| 23. | Furniture including iron and steel furnitures. | 37. | Molasses |
| | | 38. | Distilled water |
| 24. | Sheets, cushions, pillows mattresses and other articles made from foam rubber or plastic foam or other synthetic foam. | 39. | Precious stones whether cut or un cut, real or artificial. |
| | | 40. | Electroplated articles. |
| 25. | Furs and articles or personal or domestic use made therefrom. | Officials Engaged in Family Planning Programmes | |
| 26. | Articles and wares made of stainless steel but excluding safety razor blades and surgical instruments or parts or industrial machinery and plant. | 1510. MAJ. GEN (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: | |
| | | (a) whether the Government have any policy regarding selection and continuity of key personnel in the family planning; | |
| 27. | Perambulators. | (b) if so, the details thereof; and | |
| 28. | Fireworks including coloured matches. | | |

(c) the rationale behind transfer policy parameters in respect of the officials engaged in long term projects?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c). The key personnel in family planning are selected, continued or transferred by Government on administrative consideration.

[*Translation*]

Gas Based Power Plant in Jaisalmer

1511. SHRI MANPHOOL SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Rajasthan has requested the Union Government to provide gas for setting up a gas based power plant in Jaisalmer district; and

(b) if so, the action taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPTAIN SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) Allocations of 0.05 MMSCMD and 0.55 MMSCMD have been made for two power plants proposed to be set up by RSEB.

[*English*]

Supply of Safety Shoes to CIL

1512. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited is maintaining a list of suppliers for the supply

of safety shoes to the company and its subsidiary companies;

(b) whether Public Sector Undertakings Union Government supplying safety shoes have been included in the same list;

(c) if not, the reasons therefor; and

(d) the steps Government propose to take to encourage supply of safety shoes from Public Sector Undertakings?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) List of suppliers of Safety shoes is maintained by the subsidiary companies of Coal India Ltd.

(b) and (c). Public Sector Undertakings whose products are approved by Director General of Mines Safety, Dhanbad are also included in the list.

(d) It is open for Public Sector Undertakings to supply items after following the usual procedure. Other things being equal, preference is generally given to such Units. Samples and specifications are also provided to Government Undertakings like Maharashtra State Leather Corporation to develop shoes and obtain approval from DGMS, Dhanbad.

Rajan Babu Tuberculosis Hospital, Delhi

1513. SHRI SHARAD YADAV:
SHRI RAM PRASAD SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware of the unhygienic conditions prevailing in the